

ITEM NO.106

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6330-6331/2017

SEC.BD.OF EDUCATION & T.T.M.P. & ORS.

Appellant(s)

VERSUS

UNION OF INDIA . & ORS.

Respondent(s)

WITH

C.A. No. 8162/2012 (XIV-A)

C.A. No. 6316-6329/2017 (III)

C.A. No. 8684/2012 (XIV-A)

C.A. No. 2229/2013 (IV)

C.A. No. 9406/2013 (IV)

SLP(C) No. 12535/2014 (IV-B)
(Service complete. Matter will list along with main matter.)

SLP(C) No. 15069/2015 (XI)

T.C.(C) No. 104/2015 (XVI-A)

W.P.(C) No. 44/2016 (X)
(IA No. 1/2016 - STAY APPLICATION)

SLP(C) No. 19930/2017 (IV-A)

C.A. No. 3870/2018 (III-A)

C.A. No. 7457/2018 (III)

C.A. No. 7459/2018 (III)

C.A. No. 7460/2018 (III)

C.A. No. 7461/2018 (III)

C.A. No. 7458/2018 (III)

C.A. No. 7462/2018 (III)

SLP(C) No. 3293/2019 (IX)
(FOR ADMISSION and I.R. and IA No.18395/2019-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT and IA No.18396/2019-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1158/2019 (X)

SLP(C) No. 2235/2020 (IX)

(FOR ADMISSION and I.R. and IA No.12726/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.12730/2020-EXEMPTION FROM FILING O.T.)

Date : 11-02-2020 These appeals were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE R. SUBHASH REDDY**

For Appellant(s)

- Mr. Niraj Sharma, AOR
- Mr. Ranjan Kumar Pandey, AOR
- Mr. Amol Nirmalkumar Suryawanshi, AOR
- Mr. S.K. Rungta, Sr. Adv.
- Mr. Mehul M. Gupta, Adv.
- Mr. R. P. Gupta, AOR
- Mr. Ashok Mathur, AOR
- Mr. Ashwani Kumar, AOR
- Mr. Mishra Saurabh, AOR
- Mr. Kamini Jaiswal, AOR
- Mr. Nachiketa Joshi, AOR
- Ms. Sucheta Joshi, Adv.
- Ms. Himadri Haksar, Adv.
- Mr. vipul Tiwari, Adv.

For Respondent(s)

- Mr. Vikramjit Banerjee, ASG
- Mr. Surender Kumar Gupta, Adv.
- Ms. Alka Agrawal, Adv.
- Mr. S.K. Gupta, Adv.
- Ms. Swati Ghildiyal, Adv.
- Ms. Priya Mishra, Adv.
- Mr. Arun Kumar, Adv.
- Mr. Raj Bahadur Yadav, Adv.
- Mrs. Anil Katiyar, AOR
- Mr. Kunal Verma, AOR

Mr. Rauf Rahim, AOR

Mr. Gurmeet Singh Makker, AOR

Mr. Ajit Pravin Wagh, AOR

Ms. Hemantika Wahi, AOR

Dr. Rajesh Pandey, Adv.

Ms. Tanuja Manjari Patra, Adv.

Ms. Shweta Mulchandani, Adv.

Ms. Aswathi M.k., AOR

Ms. Ranjeeta Rohatgi, AOR

Mr. Naresh Kumar, AOR

Mr. A.P. Mayee, Adv.

Mr. A. Rajarajan, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Adjourned at the request of learned counsel for the parties.

List after two weeks.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(R.S. NARAYANAN)
COURT MASTER